

Minutes of the meeting of the Commission held on 2.12.08

Agenda 1: email received from a citizen regarding disclosure of properties of CIC/IC

Commission discussed the agenda item. It was decided that the practice in other Commissions be determined.

Agenda 2: email received from a citizen regarding observing uniformity in the decisions of the Commission

The suggestions were discussed. The Commission unanimously decided that the decisions of the Commission must be speaking orders and need not follow any specified format.

Agenda 3: email of a citizen praising the Commission for its work

Noted.

Supplementary Items:

(i) Commission was presented with a statement on BE/RE/appropriation/RE for next year in compliance to the decision of the Commission dated 18.11.08. It was desired that further specification of items in respect of minor works and professional services needs to be made. Commission directed that provision of Rs 200 Lakhs in OE for 2008-09 be kept for BE. Commission further desired that budget for the commission in respect of RE/BE/appropriation will henceforth be first submitted to the full commission before sending to Government.

(ii) Commission desired that the plot allotted to it at sector 10 RK Puram may be surrendered if the entire land next to ISTM is allotted to the Commission. In this respect issues if any may be resolved by arranging a meeting of the Chief IC with the Secretary, DOPT. The issue of CPWD's use of some rooms at Block IV, Old JNU campus in the area adjoining that assigned to the Commission will also be taken up in the same meeting.